NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/82/CAA/2017

NAME OF THE TRANSFEROR

: ITI WEALTH MANAGEMENT PVT LTD

NAME OF THE TRANSFERRE

: FORTUNE FINANCIAL SERVICES INDIA PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

1. K.MANINANNAN ARTOR OL

2 A. Room ESH Lumar

ORDER

Shri A Ramesh Kumar, counsel for petitioner present. Shri K Manivannan, AR representing the Official Liquidator present. Counsel for petitioner stated that the shareholders meeting was convened and 4 out of 5 have attended the meeting. He prayed time for filing proof of notice sent to the other shareholders. Time is extended at request. Put up on 24.11.2017 at 10.30 A.M.

> _ Sel -K Anantha Padmanabha Swamy

Member (Judicial)